

ORISSA HIGH COURT: CUTTACK

NOTIFICATION

No. 109 /S. Dt 4-03-2016

It is hereby notified for general information that the Court have been pleased to declare **09.03.2016** as a holiday for the High Court and its office on account of “**Solar Eclipse**” and in lieu thereof **24.09.2016 (Saturday)** is declared as a working day for the Court.

By Order of the Court

Sd/- (D. Nayak)

REGISTRAR (JUDICIAL)

Memo No. 2126(50) Date 04.03.2016

Copy forwarded to :-

1. Registrar, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
3. Secretary, Orissa High Court Bar Association.
4. Secretary, Bar Council, Orissa, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. District & Sessions Judge,
8. All Officers of the Court.
9. All Superintendents of the Court.
10. Principal Secretary to Hon'ble the Chief Justice.
11. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
12. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack to upload in the website of the Court.
13. Medical Officers of the Court.
14. Notice Board

for information.

J. Naik 4.3.2016
ASST. REGISTRAR (ESTT.)

Memo No. 2127 / Date 04.03.2016

Copy forwarded to the Director, Printing & Publication, Odisha Govt. Press, Cuttack for publication in the next issue of Odisha Gazette.

J. Naik 4.3.2016
ASST. REGISTRAR (ESTT.)